

Increase in Price of Levy Sugar

1198. SHRI INDRAJIT GUPTA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to increase the price of Levy sugar;

(b) if so, the extent of price increase proposed; and

(c) the reasons for increasing the price?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) Control on price, distribution and movement of sugar has been removed with effect from 25th May, 1971. There is, therefore, no question of increasing the price of levy sugar.

(b) and (c). Do not arise.

Legislation to Take Over Concerns Closed Down due to Industrial disputes

1199. SHRI INDRAJIT GUPTA : Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether there is a proposal to enact Legislation to empower the Government to take over all industrial concerns which have closed down on account of Industrial disputes; and

(b) if so, when the proposed Legislation is expected to be brought before the Parliament?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) No Sir.

(b) Does not arise.

Wage Negotiation Committee for Steel Industry

1200. SHRI INDRAJIT GUPTA:

SHRI B. K. DASCHOWDHURY:

Will the Minister of STEEL & MINES be pleased to state:

(a) whether Government are considering a proposal to set up a Wage Negotiation Committee for the steel industry; and

(b) if so, the main features ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) and

(b). Presumably the reference is to the Joint Wage Negotiating Committee for the Steel Industry which arrived at an agreement on the 27th October, 1970, in regard to the revised wages structure and some other conditions of service for workers in Steel Industry. This Committee has appointed a Standardisation Committee to standardise designations and scales of pay and to bring about uniformity concerning amenities in respect of leave, holiday, medical benefits and retirement age.

The Joint Wage Negotiating Committee will supervise and ensure implementation of the agreement as well as decision concerning standardization during the period of the agreement i. e. 4 years from 1st September, 1970.

Scheme for setting up of Agro-Service Centres in Rural Areas

1201. SHRI INDRAJIT GUPTA :
SHRI B. K. DASCHOWDHURY:
SHRI R. C. VIKAL :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have formulated a scheme for setting up agro-service centres in rural areas on a pilot basis:

(b) if so, the main features thereof;

(c) the number and location of centres to be set up, Statewise; and

(d) the estimated cost of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir.
(b) Under the scheme, Engineer entrepreneurs will be assisted in the establish-